

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 226 OF 2019 &
IA NO. 1093 OF 2019

Dated: 15th October, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. Ravindra Kumar Verma, Technical Member

In the matter of:

Uttar Pradesh Power Corporation Ltd. & Ors. ... Appellant(s)

Vs.

Uttar Pradesh Electricity Regulatory Commission & Anr. ... Respondent(s)

Counsel for the Appellant (s) : Mr. Buddy A. Ranganadhan

Counsel for the Respondent (s) : Mr. C. K. Rai
Mr. Sumit Panwar for R-1

ORDER

Rejoinder, if any, shall be filed by next date of hearing.

List the matter on **28.11.2019.**

(Ravindra Kumar Verma)
Technical Member

(Justice Manjula Chellur)
Chairperson

mk/pk